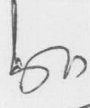
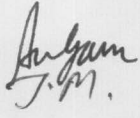


ORDER SHEET

O.A / MA / RA / CP NO. 577 OF 2009Applicant/s R.K. Saharaj Son. Respds. U.O.I. 2 ors.Advocate for Applicant/s Sh. B.C. Rai Advocate for Respondent/s Sh. P.N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>18</u>
	<u>7-4-2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mr. S.A. Shukla, A.M. None for the applicant, even in the revised call. Shri S.P. Mishra holding brief of Shri P.N. Rai, Counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution.  <u>AM.</u>  <u>J.M.</u> <u>CR</u>	